

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5929

ANSWERED ON:26.04.2001

IRREGULARITIES BY DSBS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a): whether the Union Government has stayed working of DSBS following allegations of irregularities in selection of candidates for allocation of retail outlets for Petrol and Diesel/LPG agencies and Kerosene outlets;

(b): if so, the details thereof and the action taken against the erring officials;

(c): the mechanism adopted by the Government to check the functioning of DSBS; and

(d): whether the Government propose to bring transparency in the functioning of DSBS and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): On receipt of complaints against selection of dealers/distributors for retail outlet dealerships, LPG distributorships and SKO/LDO dealerships, the Government has stayed the interviews by the following Dealer Selection Boards (DSBs):

1. DSB, Patna-IV.
2. DSB, Himachal Pradesh.
3. DSB, Goa.
4. DSB, Jammu & Kashmir.
5. DSB, Jabalpur-I.
6. DSB, Jabalpur-II.
7. DSB, Raipur.
8. DSB, Bhopal-I.
9. DSB, Bhopal-II.
10. DSB, Allahabad-I.
11. DSB, Agra-I.
12. DSB, Agra-II.
13. DSB, Lucknow-I.

Complaints against selection of dealers/distributors are received from time to time and action is taken on them after investigation.

A Grievance Redressal System is provided in the existing guidelines for selection of dealers/distributors for Retail Outlet dealerships, LPG distributorships and SKO-LDO dealerships, whereby the concerned oil company conducts enquiry in respect of all complaints against selection of dealers/distributors. The complaints against the empanelled candidates are investigated by two officers of the concerned oil marketing company. The inquiry report is forwarded by the oil marketing company to the DSB. The Chairman, in consultation with the other members of the DSB, examines the report with reference to the complaint and conveys his directions/order for compliance by the oil company.

The guidelines for selection of dealers/distributors of petroleum products are reviewed from time to time to maintain transparency and fairness in the selection of dealers/distributors.